NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.608/KB/2017 C.P-936/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M.

Name of the Company Under Section		Thejo Engineering LtdVs-Ankit Metal & Power Ltd. 433,434		
011	M.I.A	Lodei	Peti France	od July son
	Amzel 1		Relightoner	17/01/18 Adva
		A+	7	17/01/
	Bidyut D Anirudhya	Dutta	& Respondent (om	pany A. Detta

ORDER

Ld. Counsel for the petitioner and the respondent is present.

Petition against the same company u/s. 9 is reserved for order. Therefore, the case is adjourned to **08/02/2018** for further order.

Sd

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)